

PRL. DISTRICT COURT, ANANTHAPURAM

Dis.No. 4701 /2016/Admn/Staff

Date 04.08.2016.

NOTIFICATION

Sub:	Recruitment – Recruitment to the post of Office Subordinate (Attender) by direct recruitment under A.P.Last Grade Service in the Unit of the District Judge, Ananthapuram – Instructions of the Hon’ble High Court of Judicature at Hyderabad to cancel the selection made under Notification No.2/2015 – Selection cancelled – Notification – Issued.
Ref:	1) Recruitment Notification of District Court, Ananthapuram in Notification No.2/2015 dated 02.01.2015. 2) Letter ROC No.1940/2014-RC dated 03.08.2016 of the Hon’ble High Court of Judicature at Hyderabad with instructions to cancel the selection made to the 38 posts of Office Subordinate.

With reference to above, it is to inform all the applicants who made applications for direct recruitment to the post of Office Subordinate in response to Notification of this Court in Notification No.2/2015 dated 02.01.2015, and all other concerned that instructions have been received from the Hon’ble High Court of Judicature at Hyderabad for the State of Telangana & the State of Andhra Pradesh under letter ROC No.1940/2014-RC dated 03.08.2016 (Ref. No.2 above) to cancel the selection made to 38 posts of Office Subordinate (Attender) against the notification No.2/2015 dated 02.01.2015 in this Unit, on administrative grounds.

Hence, in pursuance of above instructions vide Ref.No.2, the selection made to 38 posts of Office Subordinate (Attender) against the Notification No.2/2015 dated 02.01.2015 in this Unit is hereby **CANCELLED, on administrative grounds**, as instructed.

Further instructions are awaited from the Hon’ble High Court of Judicature at Hyderabad for the State of Telangana & the State of Andhra Pradesh, in this regard.



Prl.District Judge,
Ananthapuram.

To

- 1) The Notice Board of Prl. District Court, Ananthapuram.
- 2) All the judicial officers in the District for display of the Notification in respective Notice boards.
- 3) The District Collector, Ananthapuram, with a request to display the Notification in their Notice Board.
- 4) All the Tahsildars in the district, with a request to display the Notification in their Notice Boards.
- 5) Website of the Prl. District Court, Ananthapuram.

- ✓ Copy submitted to the Registrar (Recruitment), Hon’ble High Court of Judicature at Hyderabad for the State of Telangana & the State of Andhra Pradesh, with covering letter, reporting compliance.
Copy to stock file.